

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2469**  
TO BE ANSWERED ON: 21.12.2022

**NATIONAL SINGLE WINDOW SYSTEM**

**2469. SHRI MANOJ TIWARI:  
SHRI SUBRAT PATHAK:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has launched a National Single Window System (NSWS) for creating a conducive business and investment environment in all sectors and provide a single platform to enable the identification and obtaining of approvals and clearances needed by the investors, entrepreneurs and businesses in the country;
- (b) if so, the details thereof including its salient features of the said system;
- (c) the details of facilities being provided on NSWS;
- (d) the total number of investor and entrepreneurs facilitated through NSWS in the country since its launch; and
- (e) whether the Government has held any review meeting with the different ministries, States/UTs and Industry representatives to discuss the integration status of various States/UT and Ministries with NSWS recently, if so, the details thereof and the outcome of the said review meeting?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a): Yes Sir, setting up of National Single Window System (NSWS) was announced in the Budget 2020-21 with the objective to provide "end to end" facilitation and support to investors, including pre-investment advisory, provide information related to land banks and facilitate clearances at Centre and State level. The cell was to operate through an online digital portal. Envisioned as a one-stop shop for investor related approvals and services in the country, the National Single Window System (NSWS) [[www.nsws.gov.in](http://www.nsws.gov.in)] was soft-launched on 22<sup>nd</sup> September, 2021.

(b): This national portal integrates the existing clearance systems of various Ministries/ Departments of Government of India and State Governments without disruption to their existing IT portals. Through a single unified application form, the investors are able to apply for multiple clearances and also monitor the status of their applications through the investor dashboard. The investors are also able to raise queries and grievances on the portal as needed.

(c): The facilities provided on NSWS include the integration of Common Registration Form (CRF) with the payment gateway (PayGov) and is also integrated with Bharatkosh, thereby integrating all Ministries/ Departments with Public Financial Management System (PFMS) of accounting of Government, along with reconciliation of accounts.

(d): There are various schemes like Vehicle Scrapping Policy, Ethanol Policy, Leather Development Program etc. live on the portal. Investors are readily using NSWS to avail benefits under these schemes seamlessly on NSWS. Using process optimization and technology, investing in India is slated to become easier and seamless. The portal has about 3.9 lakh unique visitors. More than 51,800 approvals have been facilitated through NSWS, and another about 36,400 approvals are in process.

(e): Regular review meeting with different Ministries, States/ UTs and Industry representative are being held to discuss the integration status of various States/ UTs and Ministries with NSWS.

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